

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

5.

**C.A.(CAA)/68(MB)2024**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **30.04.2024**

NAME OF THE PARTIES:                      Live Your Sport Retail Private Limited

SECTION: 230(1), OF THE COMPANIES ACT, 2013.

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**ORDER**

1.     Mr. Ajit Singh Tawar a/w Souvik Bhadra i/b Ashlar Law, Ld. Counsel for the Petitioner Company present.
  
2.     On request of Ld. Counsel for the Petitioner Company, list this matter on **06.06.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)